

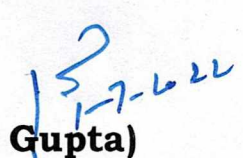
**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT
SRINAGAR**

**(OFFICE OF THE REGISTRAR GENERAL)
(Secretary to Hon'ble Disciplinary Committee)**

Notice

It is hereby informed that all complaints/cases filed in terms of Advocates Act, 1961 including fresh matters (**Annexure-A**) that are scheduled to be listed on 02.07.2022 pending before the Hon'ble Disciplinary Committee High Court of Jammu and Kashmir and Ladakh, Srinagar shall come up for hearing before the Hon'ble Disciplinary Committee on **27.08.2022 at 10:00 AM** in the High Court Complex at Srinagar.

By Order.

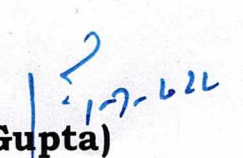

(Sanjeev Gupta)
Secretary to
Hon'ble Disciplinary Committee

No. 2148-94 RG/LP

Dated: 01.07.2022

Copy to:-

1. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman, Hon'ble Disciplinary Committee Under Advocates Act.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Member, Hon'ble Disciplinary Committee Under Advocates Act.
3. Secretary to Hon'ble Mr. Justice Mohd. Akram Chowdhary, Member, Hon'ble Disciplinary Committee Under Advocates Act.
.....for information of their Lordships.
4. Registrar Judicial, High Court Wing Srinagar with request to get the notice displayed on the Notice Board for information of all concerned.
5. Principal District & Sessions Judge, Srinagar with the request to get the Notice displayed on the Notice Board for information of all concerned.
6. CPC, e- Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court for information of all concerned.


(Sanjeev Gupta)
Secretary to
Hon'ble Disciplinary Committee

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

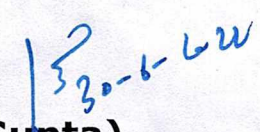
**Secretary to Hon'ble Disciplinary Committee
At Srinagar**

**List of complaints against Advocates fixed for hearing on 02.07.2022
before Hon'ble Disciplinary Committee at 10.00 AM.**

S.NO	NAME OF COMPLAINANTS	NAME OF ADVOCATES
1.	Dr. Mohd Akbar Khan	Adv. Abdul Ahad Wani (Restoration)
2.	Haji Ghulam Qadir Mir	Adv. Ghulam Mohmmad Sheikh
3.	Gurdeep Kaur	Ms.Neloofer Advocate & Office Staff of Sub- Judge Baramulla
4.	Mr. Abdul Qayoom	Mr. Shuja Rizvi Advocate
5.	Dr. Nazir Ahmad Dhar	Adv. Shri Tariq Ahmad Jan & Qazi Javid
6.	Romysa Ashraf	Adv. Mr. Shah Manan
7.	Sheema Akhter	Mr. Tariq Ahmad shah & Shiekh Umar
8.	Rafiq Ahamad Baba	Adv. Zubair Allaqbund & Muzaffer Ahamad Kirmani
9.	Dr. Shiekh Gh. Rasool	Adv. Aijaz Ahmad Chisthi
10.	Showket Ahmad Wani	Adv. Mr. Aijaz Ahmad Dar
11.	Bashir Ahmad Dar	Mr. Irshad Maqbool Dar
12.	Manzoor Ahmad Bhat (Crime Branch)	Adv. Mr. Mansoor Ahmad
13.	Naseer Ahmad Hurrah	Adv. Mr. Meraj-Ud-Din
14.	Abdul Rashid Lone (Bajad)	Mr. Younis Ahmad Jan
15.	Mohd Afzal dar	Adv. Shakir Mehmood Khateeb
16.	Ahmadullah Malik	Adv M. Y .Lone
17.	Javed Iqbal Wani	Adv Nadeem Majid Dar
18.	Mehraj ud din Narwari	Adv Abdul Rehman Dar
19.	Neelofer Amin	Ms. Masroofa yasmeen
20.	Ghulam Mohammad Bhat	Adv, Bilquees Jabeen
21.	Ghulam Mohammad	Adv. M. Abdullah Mir
22.	Abdul Qayoom	Adv. Shujat Rizvi
23.	Mirza Nazir Ahmad Beigh	Adv. Sajad Ishfaq
24.	Mohammad Amin Rather	Adv. Zahoor Ahmad Shah

25.	Shubeeena Irfan Pattan	Adv. M. Mubashir Malik
26.	Shahida Mir	Adv. Molvi Javed
27.	Mohammad Sadiq Shah	Adv. Qazi Javid Iqbal
28.	Yasmeena	Adv. Shri Shoiab Mir & Tahir Mir
29.	Fayaz Ahmad Wani	Adv. G. N. Dar
30.	Mohammad Yaqoob Khan	Adv. Abdullah Pandit
31.	Masarat Fatima	Adv. Syed Shujat
32.	Mohd Maqbool Bhat	Adv. Ghulam Rasool Dar
33.	Jeevan Krishan Bhat	Adv. Shafeeq Ahmad Shah and Adv. Aijaz
34.	A.M Khan	Adv. N.H. Khuroo
35.	Abdul Qayoom	Adv. Manzoor ul Haq
36.	Dr. Nusrat Jahan	Adv. Zahoor Ahmad Shah
37.	SSP. Vigilance	Adv. B.A Jaffer
38.	Abdul Hayat	Adv. Mr. Abid Siddiqui
39.	Ghulam Hassan Shah	Adv. Rafiq Ahmad Bazaz
40.	Mohd Qasim Rather	Adv. Rafiq Sogami
41.	Ministrial Staff of Sub judge Court Handwara	Adv. Sheikh Bashir Ahmad
42.	Ms. Soniya	Adv. Adil Hamid Parrey
43.	Abdul Mateen Bhat	Adv. Syed Mir Ghulam Nabi
44.	Mohd Yousuf Baba	Adv. Muneer Ahmad Haji
45.	Gh. Rasool Bhat	Adv. Shiekh Ishfaq Rasool
46.	Abdul Gani Kumar	Adv. Adv. Mohd Latief Wani
47.	Sajad Ahmad Bhat	Adv. Sajad Ahmad Sofi
48.	Mr. Arif Siddiq Rah	Adv. Asma Rashid
49.	Complaint Mohd Akhter Dar	Incomplete Documents
50.	Ishfaq Ahmad Dar	Adv. Zaffar Iqbal
51.	Mr. Parvaiz Ahmad Bhat	Adv. Mumtaz Ahmad Kapra
52.	Mst. Dilshada	Adv. Mr. S.M Andrabi
53.	Manzoor Ahmad Bhat	Adv. Nissar Ahmad Bhat
54.	Complaint	Adv. Joginder Singh
55.	Imamia Mission Islah Committee Harwan	Adv. Z.A Kuthoo
56.	Saleema Khan	Adv. Abdul Hamid Mir
57.	Manzoor Ahmad Bhooni	Adv. Mushtaq Ahmad Makhdoomi
58.	J&K Bank (Residency Road Srinagar)	Adv. Zahoor Ahmad Shah
59.	Adv. Shabir Ahmad Mir	Adv. Khaliq Baba
60.	Ghulam Mohi-ud-din Wani	Adv. Shri Tasaduq Hussain
61.	Ghulam Nabi Dar	Adv. Shri Waheed Ali Bhat
62.	Mst. Saleem Parry	Adv. Mir Hafizullah
63.	Zeenat Parveen	Adv. Firdous Ashiq
64.	Syed Showket Ali Qureshi	Adv. Nazir Ahmad Mushooq
65.	Balbir Singh	Ms. Veena Kaur
66.	Abdul Rashid Bawan & Bilal Ahmad Bhat	Shri. H. U Salati

67	Ms.Rukeena	Adv. Jawad Ahmad Reshi
68	Manzoor Ahmad Khan	Adv. Asrar ul Haq
69	Owais Shabir Shah	Adv. Mian Qayoom & Ors.
70	Abdul Samad Wani	Adv. Ghulam Mohd Shah
FRESH COMPLAINT		
S.NO	NAME OF COMPLAINANTS	NAME OF ADVOCATES
71	Mst. Waseema Jabeen	Adv. Javid Ahmad Baba
72	Mst. Zareena W/O Murtaza Hussain Sheikh	Adv. Muzaffar Wani
73	Shri Abdul Qayoom S/O Gh. Rasool	Adv. Tawheed Ahmad & Adv. Mohammad Ismail
74	Shri Gh. Mohammad Yatoo R/O Kangan Prop. Of Gazala Agro Industries	Adv. Sajid Irfan
75	Shri Hakim Tajamul Hussain S/O Late Hakim Ghulam Hussain R/O 29-Gogji Bagh Srinagar	Adv. Shri Hakim Suhail Ishtiaq


(Sanjeev Gupta)
Secretary, Disciplinary Committee